

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) and (b). The maximum speed of the Mirage-2000 is higher than that of the F-16 aircraft. Authentic information on manoeuvrability of comparable aircraft is not available. According to published information, however, aircrafts mentioned therein as MIG-29 of USSR, the F-15 with USA, Saudi Arabia, Israel and Japan, and the F-16A with USA, Israel, Egypt, Pakistan, Venezuela, Belgium, Denmark and Norway have performance characteristics that are comparable to the Mirage aircraft.

[English]

Industrial Development of Backward areas of U.P.

2130. SHRI GANGA RAM: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Union Government have any proposal to declare tehsils Kheragarh, Bar and Fatehabad Kira-wali, rural areas of Agra tehsil of district Agra and Shikohabad tehsil of district Mainpuri, as industrially backward areas;

(b) if not, whether Government propose to get a detailed survey carried out with a view to draw up a plan for accelerated industrial development of these most backward areas;

(c) whether Government have any policy to shift various industries of Agra to the above backward areas of district Agra from environmental pollution point of view; and

(d) if so, what are the guidelines to implement this policy?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) The entire district of Mainpuri has been declared as a Category 'C' back-

ward district. There is no proposal to declare Agra district or any part thereof as industrially backward.

(b) Setting up of industries in a specific district is primarily the responsibility of the State Government concerned and at the instance of the State Government the concerned District Industries Centres carry out industrial surveys from time to time.

(c) and (d). A trapezium has been identified in Agra-Mathura region within which no polluting industry is allowed to be located.

Industries have been classified into 3 categories depending upon the pollution potential viz. industries which are completely prohibited, industries which can be allowed after their impact assessment and those allowed in the prohibited zone. An expert Committee constituted by the Department of Environment monitors the progress of pollution abatement measures in Agra Mathura region.

[Translation]

Distribution of IDPT and PP

2131. SHRI JITENDRA PRASADA: Will the Minister of PETROLEUM be pleased to state:

(a) whether Indian Petro-Chemicals Corporation Ltd. produces Low Density Polyethylene (LDPE) and Polypropylene (PP) which are distributed to small scale units and MRTP units as raw materials for polythene and if so, the names of the firms in Delhi to which these raw materials were supplied during the year 1984-85 and the quantity supplied to each of them;

(b) whether it is a fact that there is acute shortage of the above-mentioned raw materials produced by IPCL throughout the country;

(c) if so, whether in view of the shortage of these raw materials, IPCL allotted the same to all its distributors